

# Central Administrative Tribunal Principal Bench, New Delhi

# CP No. 691/2011 in OA No.867/2004

### This the 09th day of March, 2021

(Through Video Conferencing)

### Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

- Anand Kumar,
  Working As Elect. (S/C),
  GE (P) West Delhi Cantt.-10.
- 2. Chetan Prakash, Working as Elect. (S/C), GE(P) West Delhi Cantt.-10.
- 3. Chander Bhan, Working as Carpenter, (S/C) GE(P) West Delhi Cantt.-10.
- 4. Vinod Prakash, Working as Veh. Mech. (S/C) GE(P) West Delhi Cantt.-10.
- 5. Ombir Singh, Working as H.S. Elect. (S/C) GE(P) West Delhi Cantt.-10.
- 6. Sukhbir Singh, Working as H.S. Elect. (S/C), GE(P) West Delhi Cantt.-10.
- 7. Idrsh Mohd. Working as H.S. Elect. (S/C), GE(P0 West Delhi Cantt.-10.

...Applicants

(By Advocate: Mr. Yogesh Sharma)

#### **VERSUS**



- Sh. Lt. Genl. M.C. Badhani, Engineer in Chief (Delhi Zone), Army Head Quarters, E-in-C Branch, Kashmir House, Ministry of Defence, Delhi.
- 2. Sh. Mayor Pawan Kumar, Garrison Engineer (P), (West), MES, Ministry of Defence, Delhi Cantt. -10.

...Respondents

(By Advocate: Mr. Gyanendra Singh)

#### **ORDER** (Oral)

#### Mr. Justice L. Narasimha Reddy:

It is represented that the respondents have implemented the order passed in the OA 867/2004.

2. In view of the above, the Contempt Petition is closed.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

/Vinita/lg/ankit/sd